

# Parliament Session Wrap

Budget Session 2021 – January 29, 2021 to March 25, 2021

## Government Bills passed by Parliament during the Budget session

Short Title	Key Objectives
* <a href="#">The Constitution (Scheduled Castes) Order (Amendment) Bill, 2021</a>	Replaces the entry for the Devendrakulathan community with DevendrakulaVelalar, which includes the communities that are currently listed separately within the Act.
* <a href="#">The Mines and Minerals (Development and Regulation) Amendment Bill, 2021</a>	Amends the Mines and Minerals (Development and Regulation) Act, 1957 to remove restriction on end-use of minerals and allows the sale of minerals by captive mines.
* <a href="#">The Insurance (Amendment) Bill, 2021</a>	Increases the limit on foreign investment in an Indian insurance company from 49% to 74%.
<a href="#">The Medical Termination of Pregnancy (Amendment) Bill, 2020</a>	Increases the threshold for terminating a pregnancy from 12 to 20 weeks with the opinion of a registered medical practitioner, and from 20 to 24 weeks with the approval of two registered medical practitioners.
* <a href="#">The Arbitration and Conciliation (Amendment) Bill, 2021</a> - Replaces an ordinance	Ensures that all the stakeholder parties get an opportunity to seek unconditional stay of enforcement of arbitral awards where the underlying arbitration agreement or contract or making of the arbitral award are induced by fraud or corruption.
* <a href="#">The Jammu and Kashmir Reorganisation (Amendment) Bill, 2021</a> - Replaces an ordinance	Merges the existing cadre of Jammu and Kashmir with Arunachal, Goa, Mizoram, and Union Territory (AGMUT) cadre for Indian Administrative Service, and Indian Police Service.
<a href="#">The Major Port Authorities Bill, 2020</a>	Replaces the existing 1963 Act to grant enhanced autonomy to the major ports enabling them to effectively respond to market challenges.
<a href="#">The National Commission for Allied and Healthcare Professions Bill, 2020</a>	Sets up the National Commission for Allied and Healthcare Professions, defines allied health professionals and healthcare professionals.
* <a href="#">The Government of National Capital Territory of Delhi (Amendment) Bill, 2021</a>	Amends certain powers and responsibilities of the Legislative Assembly and the Lieutenant Governor with respect to the government of the National Capital Territory (NCT) of Delhi.
* <a href="#">The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2021</a> - Replaces an ordinance	Extends the validity of the Act and changes the criteria for regularisation of unauthorised colonies.
* <a href="#">The National Bank for Financing Infrastructure and Development Bill, 2021</a>	Establishes the National Bank for Financing Infrastructure and Development (NBFID) as the principal development financial institution (DFIs) for infrastructure financing.
* <a href="#">The Appropriation (No.2) Bill, 2021</a>	Authorises expenditure from the Consolidated Fund of India for the financial year 2021-22.
* <a href="#">The Appropriation Bill, 2021</a>	Authorises expenditure from the Consolidated Fund of India for the financial year 2020-21.
* <a href="#">The Finance Bill, 2021</a>	Gives effect to the financial proposals of the central government for the financial year 2021-22.
* <a href="#">The Jammu and Kashmir Appropriation Bill, 2021</a>	Authorises expenditure from the Consolidated Fund of union territory of Jammu and Kashmir for the financial year 2020-21.
* <a href="#">The Jammu and Kashmir Appropriation (No. 2) Bill, 2021</a>	Authorises expenditure from the Consolidated Fund of union territory of Jammu and Kashmir for the financial year 2021-22.
* <a href="#">The Puducherry Appropriation Bill, 2021</a>	Authorises expenditure from the Consolidated Fund of union territory of Puducherry for the financial year 2020-21.

Short Title	Key Objectives
* The Puducherry Appropriation (Vote on Account) Bill, 2021	Authorises expenditure from the Consolidated Fund of union territory of Puducherry for a part of the financial year 2021-22.

\* These Bills were introduced during Budget Session, 2021.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

## Government Bills introduced during the Budget Session and pending

Short Title	Key Objectives	Introduced on	Status
<a href="#">The Tribunals Reforms (Rationalisation and Conditions of Service) Bill, 2021</a>	Dissolves certain existing appellate bodies and transfers their functions (such as adjudication of appeals) to other existing judicial bodies	13 Feb 2021 Lok Sabha	Pending
<a href="#">The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021</a>	Declares six more National Institute of Pharmaceutical Education and Research as institutes of national importance and establishes a Council to coordinate the activities among all these institutes.	15 Mar 2021 Lok Sabha	Pending
<a href="#">The Airports Economic Regulatory Authority of India (Amendment) Bill, 2021</a>	Amends the Airports Economic Regulatory Authority of India Act, 2008.	24 Mar 2021 Lok Sabha	Pending

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

## Government Bills passed by one House and pending in the other House

LOK SABHA		
Short Title	Introduced on	Passed by Lok Sabha, Pending in Rajya Sabha
<a href="#">The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021</a>	15 Mar 2021	Passed on 24 Mar 2021
<a href="#">The Marine Aids To Navigation Bill, 2021</a>	15 Mar 2021	Passed on 22 Mar 2021
<a href="#">The Surrogacy (Regulation) Bill, 2019</a>	15 Jul 2019	Passed on 5 Aug 2019, Select Committee Report on 5 Feb 2020
<a href="#">The Inter-State River Water Disputes (Amendment) Bill, 2019</a>	25 Jul 2019	Passed on 31 Jul 2019
<a href="#">The Dam Safety Bill, 2019</a>	29 Jul 2019	Passed on 2 Aug 2019
RAJYA SABHA		
Short Title	Introduced on	Passed by Rajya Sabha, Pending in Lok Sabha
<a href="#">The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019</a>	13 Feb 2019	Passed on 15 Mar 2021

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

## Government Bills pending in both Houses from earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
<a href="#">The DNA Technology (Use and Application) Regulation Bill, 2019</a>	8 Jul 2019	Standing Committee report on 3 February 2021
<a href="#">The Anti-Maritime Piracy Bill, 2019</a>	9 Dec 2019	Standing Committee report on 11 February 2021
<a href="#">The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019</a>	11 Dec 2019	Standing Committee report on 29 January 2021
<a href="#">The Personal Data Protection Bill, 2019</a>	11 Dec 2019	Joint Select Committee to submit report by the first week of the Monsoon 2021 session.
<a href="#">The Assisted Reproductive Technology (Regulation) Bill, 2020</a>	14 Sep 2020	Standing Committee Report on 19 March 2021
<a href="#">The Factoring Regulation (Amendment) Bill, 2020</a>	14 Sep 2020	Standing Committee Report on 3 February 2021
RAJYA SABHA		
Short Title	Introduced on	Status
<a href="#">The Pesticides Management Bill, 2020</a>	23 Mar 2020	Not referred to Standing Committee
<a href="#">The Cinematograph (Amendment) Bill, 2019</a>	12 Feb 2019	Standing Committee Report on 16 Mar 2020.
<a href="#">The Registration of Marriage of Non-Resident Indian Bill, 2019</a>	11 Feb 2019	Standing Committee Report on 13 Mar 2020.

<a href="#">The Constitution (125th Amendment) Bill, 2019</a>	6 Feb 2019	Standing Committee Report on 5 Mar 2020.
<a href="#">The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019</a>	9 Jan 2019	Not referred to Standing Committee
<a href="#">The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014</a>	18 Feb 2014	Standing Committee Report on 12 Aug 2015
<a href="#">The Assam Legislative Council Bill, 2013</a>	10 Dec 2013	Standing Committee Report on 17 Feb 2014
<a href="#">The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013</a>	10 Dec 2013	Not referred to Standing Committee
<a href="#">The Delhi Rent (Repeal) Bill, 2013</a>	29 Aug 2013	Not referred to Standing Committee
<a href="#">The Registration (Amendment) Bill, 2013</a>	8 Aug 2013	Standing Committee Report on 8 May 2015
<a href="#">The Rajasthan Legislative Council Bill, 2013</a>	6 Aug 2013	Standing Committee Report on 9 Dec 2013
<a href="#">The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013</a>	22 Apr 2013	Standing Committee Report on 7 Feb 2014
<a href="#">The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013</a>	18 Mar 2013	Standing Committee Report on 15 Mar 2014
<a href="#">The Indecent Representation of Women (Prohibition) Amendment Bill, 2012</a>	13 Dec 2012	Standing Committee Report on 24 Sep 2013
<a href="#">The Tamil Nadu Legislative Council (Repeal) Bill, 2012</a>	4 May 2012	Not referred to Standing Committee
<a href="#">The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Mines (Amendment) Bill, 2011</a>	23 Mar 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Telecom Regulatory Authority of India (Amendment) Bill, 2008</a>	15 Dec 2008	Standing Committee Report on 16 Feb 2009
<a href="#">The Indian Medicine and Homoeopathy Pharmacy Bill, 2005</a>	12 Aug 2005	Standing Committee Report on 28 Jul 2006
<a href="#">The Seeds Bill, 2004</a>	9 Dec 2004	Standing Committee Report on 28 Nov 2006
<a href="#">The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001</a>	30 Jul 2001	Standing Committee Report on 9 Dec 2003
<a href="#">The Delhi Rent (Amendment) Bill, 1997</a>	28 Jul 1997	Standing Committee Report on 21 Dec 2000
<a href="#">The Constitution (79th Amendment) Bill, 1992</a>	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

## Status of Government Bills

Bills pending before session	36
Bills introduced during the session	20
Bills passed during the session	18
Bills withdrawn during the session	0
Bills pending at the end of the session	38

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